

Prevalence of Disease in Asbestos Industries

8769. SHRI D.P. JADEJA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state ;

(a) whether any studies have been done on the prevalence of the disease caused to workers in asbestos industries; and

(b) the steps taken by Government to prevent health ailments among workers in these industries ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Studies have been carried out in three asbestos cement factories and in one textile industry.

(b) Maximum limits for 'asbestos' have been specified in the rules of the factories Act. The factory inspectorates are required to enforce these limits. For handling and processing of asbestos manufacture of any article of asbestos and any other processes of manufacturing in which asbestos is used, special measures are required to be taken which are given in detail in the act. Asbestos has also been included in the list of notifiable diseases under the Factories Act.

Under the Ministry of Industry, a panel on asbestos has been formed, to study health hazards in asbestos product industry, to study employment of female workers in asbestos product industry and to examine substitute of asbestos fibre in asbestos product industry. ISI has also formed a panel for safety in handling and use of asbestos.

Price Control of Medicines Required for Immunisation Programme

8770. SHRI SANTOSH KUMAR SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Immunisation Programme is covered under the National Health Programme;

(b) if so, whether Government recom-

mended medicines required for Immunisation Programme for price control; and

(c) if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes Sir. Immunisation Programme is a National Health Programme.

(b) and (c). Vaccines required for EPI (Expanded Programme of Immunisation) namely, DPT, DT, TT, BCG, Polio, Typhoid and Measles vaccines were recommended for inclusion in Category I of Drug Price Control Order, 1987 of the Deptt. of Chemicals and Petro-Chemicals on 31st July, 1987.

Buy back offer of USSR for aircrafts

8771. SHRI S.M. GURADDI :
SHRI G.S. BASAVARAJU :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Soviet Union has offered to supply planes for a period of six years on buy back basis;

(b) if so, whether any agreement with the USSR is likely to be reached regarding aircraft for civil operation in India; and

(c) if, so, the details thereof and the main features of the agreement ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTRY OF CIVIL AVIATION (SHRI MOTILAL VORA) : (a) to (c). proposals received from the USSR Government regarding lease/purchase of aircraft are under examination and further details have been asked for. An agreement can be reached only after receipt of complete details and negotiations.

Introduction of a Passenger Train between Dhanbad and Tatanagar Via Patherdih and Sudamdih Stations

8772. SHRI BASUDEB ACHARIA : Will the Minister of RAILWAYS be pleased to state ;